

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.4048/17/21]

I. Report and Accounts(2017-18) of CMPFO, Dhanbad, Jharkhand and related paper
II. MoU between Gol and MECL

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Pralhad Joshi, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- I. (a) Annual Report and Accounts of the Coal Mines Provident Fund Organisation (CMPFO), Dhanbad, Jharkhand, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organisation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.3812/17/21]

- II. Memorandum of Understanding between the Government of India (Ministry of Mines) and the Mineral Exploration Corporation Limited (MECL), for the year 2020-21.

[Placed in Library. See No. L.T.3901/17/21]

I. Reports and accounts(2019-20) of various companies and related papers
II. Administration Reports of Cantonment Boards, New Delhi and related papers
III. MoUs between Gol and HAL, HSL and GSL

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Shripad Yesso Naik, I lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Annual Report and Accounts of the Mazagon Dock Shipbuilders Limited (MDL), Mumbai, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T.3815/17/21]